

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

Service Tax Appeal No.11243 of 2015

Service Tax Miscellaneous (ORS) Application No. 10543 of 2021
(Arising out of OIO-AHM-EXCUS-003-COM-029-14-15 dated 20/01/2015 passed by
Commissioner of Central Excise-AHMEDABAD-III)

Mohan Krishna Harsh

C/O, Kalpatrau Power Transmissions Ltd, 101,
Part-III, Gidc, Sector-28,
Gandhinagar, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Ahmedabad-iii

Custom House... 2nd Floor,
Opp. Old Gujarat High Court, Navrangpura,
Ahmedabad, Gujarat- 380009

.....Respondent

APPEARANCE

Shri Prakash Shah & Shri S.J Vyas, Advocates for the Appellant
Shri T.G Rathod, Additional Commissioner (Authorized Representative) for the
Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 11.02.2022
DATE OF DECISION: 10.06.2022

RAMESH NAIR

The appeal is disposed of. For order, see order of Service Tax appeal
no. 11064 of 2015.

**RAMESH NAIR
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Geeta